

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 17th of May, 2024

NO.HC.VII-54/2024/4367/A### The Hon'ble Gauhati High Court has been pleased to nominate the following Trainee Grade-III Judicial Officers of Assam to attend the conference on "***Criminal Law Reforms 2023: India's Progressive Path in the Administration of Criminal Justice System***" to be organized by the Department of Legal Affairs, Ministry of Law & Justice, Govt. of India at **Dr. Bhupen Hazarika Auditorium, IIT Guwahati, Namati Jalah, Guwahati, Assam on 19th of May, 2024.**

Sl. No.	Name of the Officer	Designation and Place of Posting
1.	Smti Arpita Rajkumari	Civil Judge (Jr. Div.) No. 1, Diphu, Karbi Anglong
2.	Shri Rohit Baruah	Judicial Magistrate 1st Class, Nagaon
3.	Smti Bidisha Kakati	Judicial Magistrate 1st Class, Goalpara
4.	Shri Hari Prasad Nepal	Civil Judge (Jr.Div.), Dibrugarh
5.	Smti Anjilina Kalita	Civil Judge (Jr.Div.), Bajali
6.	Smti Ragini Sarma	Civil Judge (Jr.Div.) No. 5, Kamrup (M)
7.	Smti Eyasminara Begum	Judicial Magistrate 1st Class, Tinsukia
8.	Smti Jintismrita Devi	Judicial Magistrate 1st Class, Tezpur, Sonitpur
9.	Shri Bhaskarjyoti Sarma	Judicial Magistrate 1st Class, Jorhat
10.	Smti Manjushree Banik	Judicial Magistrate 1 st Class, Diphu, Karbi Anglong
11.	Smti Anindita Borah	Judicial Magistrate 1st Class, Sivasagar
12.	Smti Himakshi Kalita	Judicial Magistrate 1st Class, Chirang
13.	Dr. Belayet Hussain Mazumder	Judicial Magistrate 1 st Class, Cachar, Silchar
14.	Smti Devapreeti Sharma	Judicial Magistrate 1st Class, Golaghat
15.	Smti Tahsin Parbin	Judicial Magistrate 1st Class, Baksa

16.	Smti Sadhana Kumari Mandal	Civil Judge (Jr.Div.), Charaideo
17.	Shri Sabyasachi Sarma	Judicial Magistrate 1st Class, Udalguri
18.	Shri Uttam Kumar Jha	Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Biswanath
19.	Smti Jyotiskha Choudhury	Deputy Registrar (Judicial), Gauhati High Court, Guwahati
20.	Smti Tanisha Toshniwal	Judicial Magistrate 1st Class, Sivasagar
21.	Sri Jyotish Bharali	Civil Judge (Jr.Div.), South Salmara, Hatsingimari
22.	Smti Hiramani Baishya	Judicial Magistrate 1st Class, Darrang
23.	Smti Manisha Das	Judicial Magistrate 1st Class, Hojai
24.	Smti Kaushiki Das	Civil Judge (Jr.Div.) No. 2, Dima Hasao
25.	Smti Anjali Doley	Judicial Magistrate 1st Class, North Lakhimpur, Lakhimpur
26.	Shri Prasanta Das	Civil Judge (Jr. Div.) No. 2-cum- JMFC, Dhemaji
27.	Shri Nelson Baro	Civil Judge (Jr. Div.), Majuli
28.	Smti Prity Daimari	Judicial Magistrate 1st Class, Dima Hasao
29.	Shri Kishan Bey	Civil Judge (Jr. Div.), West Karbi Anglong, Hamren

The nominated Trainee Officers are requested to report at the venue **(Dr. Bhupen Hazarika Auditorium, IIT Guwahati)** on **19-05-2024** at **09:00 A.M.** for the aforesaid programme.

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII/54/2024/4368/A

Dated: 17 -05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. Dr. Anju Rathi Rana, Additional Secretary, Ministry of Law & Justice, Department of Legal Affairs, Govt. of India, New Delhi.
Email Id: **anjurathirana123@gmail.com**
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Admn./ Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District and Sessions Judge,
Bajali / Baksa / Biswanath / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hojai / Jorhat / Kamrup (M) / Karbi Anglong / Lakhimpur / Majuli / Nagaon / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.
7. All the nominated Trainee Grade-III Judicial Officers.
8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)